

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
[Hearing Through VC Mode]

ITEM No.07
C.P.(CAA) No. 17/BB/2024

IN THE MATTER OF:

M/s. Indusage Techapp Pvt. Ltd.

... Petitioner

Order under Section 230- 232 of Companies Act, 2013

Order delivered on: 18.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. DR. VELAMUR G VENKATA CHALAPATHY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Uday Shankar Associates

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. In compliance to order dated 27.05.2024, Ld. Counsel for the Petitioner stated that she has filed proof of service and affidavit vide Dy.No.3809 and 3810 dated 02.07.2024. However, the same is not on record. The Registry is directed to place the same on record.
3. List the case before the Regular Bench on **12.09.2024**.

-Sd-

DR. V G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)